

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 80 of 2020**

**In the matter of:**

**Gurukripa Ayurvedic Heritage Pvt. Ltd. ....Appellant**

**Vs.**

**K Balagangadharan & Ors. ....Respondents**

**Present**

**For Appellant: Mr. Sregurupriya, Advocate**

**For Respondents: Mr. Saiby Josekidangoor, Advocate  
Mr. Mohan Pulickkal, Advocate for R-1, 3 to 6  
Mr. Vinod V, For R-7, 8 & 9**

**With**

**Company Appeal (AT) No. 81 of 2020**

**In the matter of:**

**Aruna Unnikrishanan & Anr. ....Appellants**

**Vs.**

**K Balagangadharan & Ors. ....Respondents**

**Present**

**For Appellants: Mr. Saiby Josekidangoor, Advocate.**

**For Respondents: Mr. Mohan Pulickkal, Advocate for R-1, 3 to 6  
Mr. Vinod V, For R-9, 10 & 11.**

**With**

**Company Appeal (AT) No. 129 of 2020**

**In the matter of:**

**AV Gopalakrishnan & Anr. ....Appellants**

**Vs.**

**K Balagangadharan & Ors. ....Respondents**

...contd.

**Present**

**For Appellants: Mr. Parvathy Vijayan, Advocate.**

**For Respondents: Mr. Saiby Josekidangoor, Advocate.  
Mr. Vinod V, For R-9, 10 & 11.  
Mr. Mohan Pulickkal, Advocate for R-1, 3 to 6**

**ORDER**

**(Through Virtual Mode)**

**23.02.2021:** In terms of the order dated 03.11.2020, in Company Appeal (AT) No. 81 of 2020, Learned Counsel for the Appellants prays for time to file the 'Rejoinder' on behalf of the Appellant.

Learned Counsel for the Appellant appearing in Company Appeal (AT) No. 129 of 2020 prays for time to file the 'Rejoinder'.

It appears that on 03.11.2020, the parties were directed to file the 'Written Submissions'.

Both the parties are directed to file 'Written Submissions' within two weeks.

List this matter on **20<sup>th</sup> April, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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*Company Appeal (AT) No. 80 of 2020  
Company Appeal (AT) No. 81 of 2020  
Company Appeal (AT) No. 129 of 2020*